

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 116 OF 2017

Dated: 7th May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Sasan Power Ltd.

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Nishtha Kumar
Counsel for the Respondent(s) : Mr. G. Umapathy
Mr. Aditya Singh for R-2

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-3 to 6

Mr. Anand K. Ganesan
Ms. Parichita Chowdhury
for R-7,8,9,13

Ms. Ranjana Roy Gawai
Mr. Rishika Raha for R-10

Ms. Ranjitha Ramachandran for R-14

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on
30.08.2018.

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**